

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 708/2018  
O.A. No. 902/2018

The 11<sup>th</sup> day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

1. Subham Kumar, Group 'C',  
Aged about 30 years,  
S/o Shri Gopal Prasad,  
R/o Kishan Krishi Kendra Station Road,  
Fatuha, Patna-803201 (Bihar).
2. Satya Prakash, Group 'C',  
Aged about 32 years,  
S/o Shri Gopal Prasad,  
R/o Kishan Krishi Kendra Station Road,  
Fatuha, Patna-803201 (Bihar). .. Petitioners

(By Advocate: Shri Amit Chawla)

Versus

1. Union of India through  
Shri Anant Narayan Nanda  
The Secretary,  
(Ministry of Communication and IT),  
Department of Posts,  
Dak Bhawan, Sansad Marg,  
New Delhi-110001.
2. Shri Laxmi Narayan Sharma  
The Chief Postmaster General,  
Dak-Tar Bhawan,  
G.P.O. Parliament Street,  
New Delhi-110001. .. Respondents

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the petitioners, seeks leave of this Tribunal to permit him to withdraw the CP with a liberty to file the same at the appropriate time.

2. Accordingly, the CP is dismissed as withdrawn. No costs.

**(ARADHANA JOHRI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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